

ping at all the stations in between Pan-sukura-Kharagpur section are adequately catering to the need of the present level of traffic offered by these stations.

(b) Yes, Sir.

(c) Apart from the lack of traffic justification, introduction of new trains and rescheduling of existing trains is not operationally feasible on account of over-saturated line capacity and lack of maintenance facilities at the terminals.

#### **Purchase of Container Ships by Shipping Corporation of India**

1369. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Shipping Corporation of India was interested in buying container ships in the Sixth Plan; and

(b) if so, the number therefore and with which Shipyard have the order been placed ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI)

(a) Yes, Sir.

(b) Container ships upto 6 in number are proposed to be purchased by Shipping Corporation of India. No final orders have been placed on any Shipyard so far.

#### **Mogra/Berrikhurd Irrigation Project (M.P.)**

1370. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Irrigation project known as Mogra/Berrikhurd in Madhya Pradesh has been cleared by the Union Government and sent back to the Madhya Pradesh State Government to finalise the Project; and

(b) if so, when was it sent and if not, the reasons thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Mongra/Berrik-

hurd project, with a dam site at Mongra has been cleared by the Centre in regard to likely submergence of mineral deposits and is referred back to the State Government on 31.1.1983 to prepare a detailed project report.

#### **Uniform Tariff Rates for Power Supply**

1371. SHRI S. M. BHATTAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the National Thermal Power Corporation entered into different agreements with different tariffs for different regions;

(b) what are the tariff rates per unit in different Zones for the supply of power from the Central Generating Stations;

(c) whether it is a fact that the Rajadyaksha Committee recommended uniform rates for the entire country for the energy supplied from the Central Stations; and

(d) if so, when and whether those recommendations would be implemented ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) National Thermal Power Corporation has concluded agreements with various State Electricity Boards in the Northern, Western and Southern regions for the bulk supply of power from the Singrauli, Korba and Ramagundam Super thermal power projects respectively. The tariff in these agreements is based on similar principles. However, the cost of generation varies from project to project depending upon their capital cost, transmission systems required and the cost of operation, etc.

(b) The tariff rates of power generated from Central thermal stations is as follows :

1. Singrauli	—	36.29 paise per unit
2. Korba	—	35.32 paise per unit
3. Ramagundam	—	43.00 paise per unit